NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/122/2016 NAME OF THE PETITIONER(S) : V. Kesavamurthi NAME OF THE RESPONDENT(S) : Sands Utility Services Private Limited & 3 others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM 1. Deepa Mariappan for Adv. B. Dhamaraj 2. k. Nitypine indhor for Thoryombak.

ORDER

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on 06.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk